

Central Administrative Tribunal, Lucknow Bench, Lucknow.

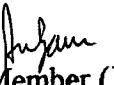
O.A. 81/2006

This the 23rd day of July, 2008

Hon'ble Shri A.K.Gaur, Member (J)
Hon'ble Dr. A.K.Mishra, Member (A)

None is present on behalf of the applicant. Sri S. P. Singh, learned counsel for the respondents submitted that this O.A. has been rendered in fructuous due to flux of time. The O.A. is accordingly dismissed for want of prosecution and default of the applicant.


Member (A)


Member (J)

v.

Copy
certified received
dated 23-7-08
Parikh
28-7-08

O.R

MS 2578-O Recall
filed. Submitted
for order on 25-7-08.


10-11-08

O.R

MS 2605-O
condonation of
delay filed

24-11-08